## Non-Deposit of EPF by Orson & Nihon India Ltd.

4380, SHRIM.V. CHANDRASHEKARA MURTHY: Will the Minister of LABOUR be pleased to state:

- (a) whether Orson and Nihon India Ltd. have been depositing the full PF amounts due with the concerned Regional Provident Fund Commissioner;
  - (b) if not, the details of the amounts not

deposited by the Company during the last three years; and

(c) the action being taken by Govern-· ment in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) According to available information, the details of the amount not deposited by the Company are as given below:-

	Name of the Establishment	Period of default	Amount (Rs. in lakhs)
(1)	Orson	3/89 to <b>2/90</b>	16.90
(ii)	Nihon	7/89 to 2/90	2.74

(c) The two establishments are reported to have been closed from the date they are defaulting. The Provident Fund authorities are, however, reported to have issued showcause notices to the employers under the provisions of Employees' Provident Fund and Miscellaneous Provisions Act, 1952.

## Opening of New Hospitals in Delhi

4381, SHRIK, S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to set

up some new hospitals in Delhi;

- (b) if so, whether any land has been earmarked for the purpose; and
- (c) if so, the details of the location and the funds earmarked for the purpose?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) and (b). Yes.

(c) Details are furnished in the enclosed statement.

## STATEMENT

## Location and funds earmarked for the new Hospitals

SI. No.	Name of the Hospital	Location	Outlay (1990-91) (Rs. in lakhs)
1	2	3	4
	100 haddad Saniay Gan	JL:	

100 bedded Sanjay Gandhi Memorial Hospital

Mangolpuri

100.00